

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT : HYDERABAD

O.A.No.49/1990

Date of Order: 6-2-1990

Between:

P.Lakshmayya .. Applicant

And

1. Senior Divisional Signal &  
Telecom Engineer, Construction-II,  
O.O. Divisional Rly. Manager Compound  
Secunderabad.

2. Chief Personnel Officer, South  
Central Railway, Rail Nilayam,  
Secunderabad. ..

Respondents

APPEARANCE

For the Applicant : Shri D.Srinivas, Advocate.

For the Respondents : Shri N.R.Devraj, Standing Counsel  
for Railways.

CORAM

Honourable Shri B.N.Jayasimha, Vice-Chairman.

and

Honourable Shri D.Surya Rao, Member (Judicial)

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(ORDER OF THE BENCH DELIVERED BY HON'BLE SHRI B.N.JAYASIMHA,  
VICE-CHAIRMAN)

1. This O.A. has come up for admission today.
2. Heard the learned Counsel for the Applicant Shri D.Srinivas and the learned Standing Counsel for Railways, Shri N.R.Devraj.
3. Shri N.R.Devraj has placed a copy of the letter issued before us by the 1st Respondent bearing No.C/SG/C/155/5/1, dt.21-12-1983/ which says that the Applicant had been dismissed from service with effect from the afternoon of 27-12-1983 on the ground that it has been detected on verification that the Applicant has submitted a fictitious/bogus Casual Labour Service Card

6/1

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while securing employment in the Unit as Casual Khalasi.'

This application filed by the Applicant is barred by limitation and therefore it is not maintainable. Dismissed accordingly.

No costs.

(Dictated in the Open Court)

Date: 6th Feb., 1990

*B.N.Jayasimha*  
(B.N.JAYASIMHA)

Vice-Chairman

*D.Surya Rao*  
(D.SURYA RAO)  
Member (Judicial)

*S. Venkata*  
DEPUTY REGISTRAR (J)

TO:

1. The Senior Divisional Signal & Telecom Engineer, Construction-II O/o Divisional Railway Manager compound, Secunderabad.
2. The Chief Personal officer, south central railways, Railway Nilayam, Secunderabad.
3. One copy to Mr.D.Srinivas, Advocate, 2-2-3/1/1, Shivam-Road, Hyderabad-500 044.
4. One copy to Mr.N.R.Devaraj,SC for Railways,CAT,Hyderabad.
5. One spare copy.

• • •

k.j.

2nd stamp  
7/2/90

*82*  
*72/20*

Dealt by: Checked by: Approved by  
S.R.(S)

Typed by: Compared by:

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH.

HON'BLE MR. B. N. DAYASIMHA: (V.C.) ✓  
A N D  
HON'BLE MR. D. SURYA RAO: MEMBER (JUDL.) ✓  
A N D  
HON'BLE MR. J. NARASIMHA MURTHY: (M) (J)  
A N D  
HON'BLE MR. R. BALASUBRAMANIAN: (M) (A)

DATED: 6-2-90

ORDER/JUDGMENT: ✓

M.A./R.A./C.A./No. in

I.A.No. (W.P.No. )

D.A.No. 49/90

Admitted and Interim Directions  
issued.

Allowed.

Dismissed. No Costs.

Disposed of with directions.

M.A. Ordered.

No order as to costs.

Sent to Xerox on:

*DR*